

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

4. **IA-630/2024 in C.P.(IB)/1337(MB)/2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.05.2024**

NAME OF THE PARTIES: **SREI Equipment Finance Limited**
Vs
Nirmal Lifestyle Kalyan Private Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Rohan Rajadhyaksha a/w Mr. Anush Mathkar, Ms. Roma Bhojani, Mr. Mehul Kumar i/b Cyril Amarchand Mangaldas. Mr. Nausher Kohli i/b Shivani Varade, Ld. Counsel for Homebuyers present. Mr. Gautam Ankhad a/w Mrunali Lanjewar i/b MDP & Partners, Ld. Counsel for the Respondent in IA-630/2024. Mr. Ashish Kamat, Ld. Sr. Counsel a/w Ahsan Allana i/b JSA, Ld. Counsel for the CoC present.
2. Due to technical glitch from the side of the Counsel for the CoC, list this matter on **04.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)